

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 218 of 2014 &  
IA-337 of 2014**

**Dated: 08<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Prayas Energy Group ...Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant (s) : Mr. Kumar Mihir

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan R.1

**ORDER**

It is represented that the impugned Order is the subject matter of other Appeal No. 166 of 2014, which is pending before Court II.

Post this matter before Court II on **09.10.2014** along with Appeal No. 166 of 2014.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/Sh